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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 77/2017 in C.P. No. 19/397-398/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company: Rajkumar Dindayal Agrawal & Ors.

V/s.

Rohit Rajkumar Agarwal & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	UMESH VED	PCS	Respondent 1 to 3	Umesh V. Ved
2.	MOHIT GUPTA	ADVOCATE	PETITIONERS 1 to 3	Mohit

ORDER

Learned Advocate Mr. Mohit Gupta i/b A R Gupta & Associates present for Original Petitioners. Learned PCS Mr. Umesh Ved present for Respondents no. 1 to 3.

Additional documents filed by petitioner.

Heard arguments of Learned Counsel for Petitioners.

For arguments of Learned Counsel for Respondents, list the matter on 22.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of August, 2017.